Complaints in CPWD enquiry, Laxmibai Nagar

- 2845. SHRI ANIL SHARMA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) the details of the complaints registered in the CPWD Enquiry Office, Laxmibai Nagarfor replacement of damage/rusted G.E. pipe lines since January-2002 onwards;
- (b) whether the estimate for this work has been prepared and approved by the Competent authority;
 - (c) if so, the details thereof and if not, the reasons therefor; and
- (d) by when replacement of damage/rusted G.E. pipe lines work would be executed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) 125 complaints have been registered in the CPWD Enquiry Office, Laxmibai Nagar, for replacement of damaged/rusted G.I. pipe lines since January, 2002.

- (b) Yes, Sir.
- (c) and (d) Estimates for Rs. 5.39 lakh and Rs. 2.99 lakh have been sanctioned forType IV quarters and Type II quarters respectively. Tenders have been received and accepted, for completion of the work in about four months.

Land acquired by DDA in Basant Gaon

2846. SHRI RAMA SHANKER KAUSHIK: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that DDA acuired land in Basant Gaon, New Delhi *vide* Khasra No. 32 and 33 and paid compensation for 50 Bigha-2 biswa for Khasra No. 32 and 136 big has-14 biswa for Khasra No. 33;
- (b) whether the actual land acquired for Khasra No. 32 and 33 is 74 bighas-11 biswas.and 153 bighas-4 biswa respectively; and
- (c) if so, whether Government propose to re-demarcate the acquired/unacquired land and return the remaining unacquired land to the owners?